

RBI/2005/67

DGBA.GAD.No.H-288 /42.01.034/ 2005-06

July 18, 2005

The Chairman/Chairman and Managing Director  
All Agency Banks including  
Jammu and Kashmir Bank Ltd.

Dear Sir,

**Non-acceptance of Fringe Benefit Tax by bank branches- corrigendum**

Please refer to our circular RBI/2005 /62 (DGBA.GAD.No.H-230/42.01.034 /2005-06) dated July 14, 2005 on the above subject.

2. The circular No. quoted in the first line of the above circular as RBI/2005/42, DGBA.GAD. No. H-76/42.01.001/2005-06 may please be read as 'RBI/2005/39 (DGBA.GAD. H. 42/ 42.01.034/ 2005-06)'.

3. We regret the error.

Yours faithfully,

Sd/-

(M.T.Varghese)  
General Manager